

(b) the bad debts unrecoverable loans written off against the said sections of society during the last three years, and that likely to be written off during the current years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHEPATIL): (a) Reserve Bank of India (RBI) has reported that no specific changes have been made in its latest credit policy with regard to loans to farmers, small entrepreneurs and professionals.

(b) The bad debts written off by public sector banks in the priority sector for the last two years, as reported by RBI are given below :

(Rs. crores)		
Sector	1999-2000	2000-2001
Agriculture	481.44	559.84
Small Scale Industries	321.58	608.44
Others	567.46	777.90
TOTAL: .	1370.18	1946.18

RBI has further reported that information of bad debts likely to be written off during the current years is not available.

#### **Medium Term Fiscal Reforms Programme**

2345. SHRI B.J. PANDA : Will the Minister of FINANCE be pleased to state.

(a) the name of the States which have drawn up the Medium Term Fiscal Reforms Programme (MTFRP);

(b) which States out of them have entered into MoU with Ministry of Finance; and

(c) what is the amount released to States from the Incentive Fund till date ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) The Medium Term Fiscal Reforms Programme (MTFRP) of eight States, viz. Orissa, Karnataka, Nagaland, Andhra Pradesh, West Bengal, Kerala, Arunachal Pradesh and Himachal Pradesh have been discussed in the Monitoring committee meeting.

(b) The Governments of Orissa, Karnataka and Nagaland have since, entered into MoU with Ministry of Finance, Government of India.

(c) So far, Rs. 731.19 crores have been released to States for the year 2000-01 from the Inventive Fund.

#### **NABARD's assistance to States**

2346. SHRI BACHANILEKHRAJ : Will the Minister of FINANCE be pleased to state:

(a) the time when amount for creation of rural infrastructure was sanctioned by National Bank for Agriculture and Rural Development (NABARD) to States:

(b) what was the share of each State ;

(c) the amount utilized so far by each State;

(d) the progress made by each State;

(e) when the amount will be sanctioned next time: and

(f) the schemes/programmes on which the amount will be spent?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) Rural Infrastructure Development fund (RIDF) was launched in the year 1995-96 with a corpus of Rs. 2000 crore, the fund has since been continued every year with announcements in the successive union budgets and the cumulative corpus of the fund presently stands at Rs. 23,000 crores.

(b) to (d) The total State-wise allocations made by NABARD under the various tranches of RIDF are given in Statement -I (*See* below). The total State-wise sanctions and disbursements made under RIDF (as on 3-11-2001) are given in Statement-II (*See* below).